

- (d) The measures being taken to improve the registration system in India are:
- Office of RGI has intensified publicity campaigns on the need and importance of registration of births and deaths through electronic and print-media at the central level.
 - Under the scheme of central assistance to States, the financial assistance is provided to States/UTs for-
 - (i) Publicity and advertisement through Information Education Communication (IEC) activities;
 - (ii) Training of Registration Functionaries &
 - (iii) Providing infrastructural support in terms of staff, computers, etc.
 - Launched National Campaign for birth registration.
 - Instructions have been issued to ensure cent per cent registration of institutional events to all States/UTs.

Strengthening Security in VVIP areas in Delhi

838. SHRI UPENDRA KUSHWAHA :

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a terror attack on an Israeli embassy car in the high security area close to Prime Minister's official residence has taken place on 13th February, 2012;
- (b) whether magnet bomb has been used in the attack for the first time in India;
- (c) whether the said terror attack is the failure of intelligence agencies and Delhi Police;
- (d) the measures taken to strengthen security arrangements in VVIP areas in Delhi; and
- (e) whether there is any proposal to install CCTV cameras at strategic locations in VVIP areas and other prominent places in Delhi and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN) : (a) to (c) A bomb explosion took place in an Israeli Embassy car on 13.02.2012 near the crossing of Aurangzeb Road and Race Course Road in New Delhi. The matter is being investigated by Delhi Police.

(d) and (e) Security arrangements in VVIP areas in Delhi, including areas where most of the diplomatic missions and residences of foreign diplomats are located, are

reviewed periodically on the basis of inputs given by the Central Security Agencies and appropriate advisories are issued to Delhi Police. The actual arrangements based on these inputs and advisories, as well as local threat assessments, are made by Delhi Police. Delhi Police has taken additional measures including integrated patrolling along with Police Control Room Vans, surveillance system, deployment of pickets at vulnerable points etc, as also installation of Closed Circuit Television (CCTV) at prominent markets, important areas, border check posts etc., in order to strengthen security.

Growing incidents of kidnapping

839. SHRI MOHD. ALI KHAN :

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether India ranks among the top ten countries in the world with growing incidents of kidnapping;
- (b) if so, the details thereof;
- (c) the State-wise cases including Hyderabad reported during the last three years;
- (d) the actual reasons therefor; and
- (e) the steps to be taken to contain such kidnapping in future in coordination with the State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH) : (a) to (d) Data is not maintained about incidence of kidnapping in foreign countries. However, the States/UTs-wise and Mega City wise details of cases reported, cases charge-sheeted, cases convicted, number of persons arrested, persons charge-sheeted and persons convicted under kidnapping & abduction during 2008-10 are given in Statement-I and Statement-II (*See below*).

(e) 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, has continued to urge to the State Governments/UT Administrations to give more focused attention to improve the administration of criminal justice system and take such measures as are necessary for prevention and control of crime. An Advisory on Prevention, Registration, Investigation and Prosecution of Crime has been issued on 16th July, 2010.